

sectors including projects needing foreign technology.

**Charges against chairman Uttarbanga Kshetriya Grameen Bank**

2193. SHRI E. BALANANDAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the serious charges framed against Chairman, Uttarbanga Kshetriya Grameen Bank by Inspection Department of Central Bank of India;

(b) what are the charges against him submitted by the Management Audit and Inspection report conducted by Central Bank of India and submitted in March, 1993; and

(c) the action taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) to (c) Central Bank of India (CBI) conducted management audit of Uttarbanga Kshetriya Gramin Bank (UBKGB) covering the period 1992-93 and submitted the report on 25-3-1994. The irregularities / deficiencies covered in the report referred to aspects relating to functioning / performance of the UBKGB, such as not holding the prescribed minimum number of meetings, not placing the progress reports under important parameters before the Board, branch visit reports not being held on record, non-creation of a cell at the Head Office to review funds management, excess staff at the Head Office, etc. For rectification of irregularities, Central Bank of India has been following up the matter with the Chairman of the UBKGB from time to time.

**Security arrangements at Sultanpur Grammeen Bank**

2194. SHRI E. BALANANDAN: Will the Minister of FINANCE be pleased to state:

(a) whether Chairman, Sultanpur Gramin Bank has taken security arrangements at Head Office; if so, what are the reasons therefor;

(b) what is the expenditure per month borne by this Rural Bank for such security arrangements and what amount has so far been paid;

and

(c) whether such expenditure is allowed by Government; if not, what action has been taken by Government against the Chairman?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) Yes, Sir. The Bank of Baroda (BOB), the Sponsor Bank of Sultanpur Kshetriya Gramin Bank (SKGB), has reported that keeping in view the security and safety of SKGB's property and personnel on account of the continued agitational programme resorted to by the Staff of the Bank, the District Authorities provided security arrangements at Bank's Head Office and at Chairman's residence from 6th October, 1994.

(b) The expenditure borne by the Gramin Bank for such security arrangement is as under:-

| Month                | Amount paid |
|----------------------|-------------|
| 06-10-94 to 31-10-94 | Rs. 39,200  |
| 01-11-94 to 30-11-94 | Rs. 44,400  |
| December, 1994       | Rs. 20,000  |

January, 1995 onwards Rs. 15,000 per month is being paid due to a gradual reduction in number of security personnel.

(c) The Board of Directors of Sultanpur Kshetriya Gramin Bank in their 97th Meeting held on 14-02-1995 approved the action taken by the Bank's Management in connection with the security arrangement at Head Office and Chairman's residence as it helped smooth functioning of the bank.

**Daftary allowance to messengers in Regional Rural Banks**

2195. SHRI E. BALANANDAN: Will the Minister of FINANCE be pleased to state:

(a) whether NABARD has allowed the Regional Rural Banks to extend the facility of Daftary allowance to messengers as per sponsoring Banks in their order issued in July, 1991;

(b) whether the State Bank of India has not yet allowed such benefit to its sponsored Regional Rural Banks; if so, the reasons therefor;